

SPECIAL BENCH  
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/803(KB)2018  
IA(I.B.C)/1253(KB)2022,  
IA(I.B.C)/225(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> NOVEMBER, 2022, 02:30 P.M**

IN THE MATTER OF	MANGTURAM NORANGLAL VS AMRIT HATCHERIES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physical)**

Mr. Sidhartha Sharma, Adv. : For Respondent No. 1 in IA 225/2022  
Mr. Shalini Basu, Adv.  
Mr. Aman Kataruka, Adv.

Mr. Anuj Singh, Av. : For Liquidator  
Mr. Parikshit Poddar, Adv.  
Mr. Bijay Murmuria, Liquidator

**ORDER**

1. Ld. Counsel for the respondent No. 1 present. Ld. Counsel for the liquidator present.
2. **IA(I.B.C)/225(KB)2022**
  - i. It is stated by Ld. Counsel for the Liquidator SLP is pending before Hon'ble Supreme Court arising out of original order passed by this Adjudicating Authority.
  - ii. In view of the statement, this matter is deferred and adjourned to **15/12/2022.**
3. **IA(I.B.C)/1253(KB)2022**

- i. This Application has been filed by liquidator for placing on record 11<sup>th</sup> Progress Report at page 9. This IA is accompanied by an affidavit of liquidator at page 26.
- ii. Progress Report is taken on record. IA is accordingly allowed and **disposed of.**
- iii. Post this matter for further progress report on **15/12/2022.**

**Kaushalendra Kumar Singh**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**